

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

17.12.2018

M.A./290/78/2018

O.A./290/197/2014

CHIRAG DIN & OTHERS

-V/S-

M/O DEFENCE

ITEM NO:35

FOR APPLICANTS(S) Adv. :

Mr. Vijay Kumar proxy for Mr. M.S. Godara

FOR RESPONDENTS(S) Adv.:

Mr. K.S. Yadav proxy for Mr. Nimesh Suthar

Notes of The Registry	Order of The Tribunal
	<p>MA No.78/2018 for restoration of OA No.197/2014 is allowed for the reasons stated therein. Accordingly, the OA No.197/2014 is restored to its original number.</p> <p>List the OA on 05.02.2019.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">rss</p>